

Ra 1000 and below Ra. 1600 per month?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) In the matter of recruitment the management of the Mining and Allied Machinery Corporation has recognised that it would be of advantage if persons who come from areas near about the place of location of the project secure appointment to posts in lower scales.

(b) Total number of employees on 31st March 1967 was 6340. Total number of employees from the district in which the project is located and the neighbouring district on that date was 3000.

(c) The project is situated in West Bengal and the total number of people employed from that State is 5041. The total number of employees from other States is 1299. There is no 'local' employee drawing a salary above Rs. 1600 per month and the number of 'local' employees drawing salary between Rs. 1,000 and Rs. 1,600 is 4.

#### Manufacture of Tractors and Small Cars

1403. Shri G. S. Mishra: Will the Minister of Industrial Development and Company Affairs be pleased to state whether Government have considered inter-se priority to be given to the manufacture of small and cheaper tractors in the country vis-a-vis production of small cars while giving consideration for the allocation and resources for the manufacture of small cars?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): The agricultural tractor industry is included in the list of 59 priority industries drawn up for the purpose of grant of import licences on a liberal basis for the import of components, raw materials, etc. The passenger car industry is not included in the list of 59 priority industries.

#### Hindustan Plantation (P) Ltd.

1403. Shri K. E. Ganesh: Will the Minister of Commerce be pleased to state:

(a) the amount of loan given by Government to the Hindustan Plantation (P) Ltd. and whether the antecedents and solvency of the firm and its Directors were carefully investigated before sanctioning the loan;

(b) whether land in East Bay Katchal was given to this firm by open tender or negotiations; and

(c) the action Government propose to take to realise the loan from the firm and whether any penal action is proposed to be taken against the erring party?

The Minister of Commerce (Shri Dinesh Singh): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

#### Allotment of Fiat Cars

1404. Shri K. E. Ganesh: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the quota of Fiat Cars allotted to the Union Territory of Andaman and Nicobar islands is reserved for Government servants only;

(b) the number of officers who have been allotted fiat cars since 1960, and the number of such allottees who are deputationists;

(c) the total number of officers who have been allotted fiat cars since 1960 who have left the islands within one year, six months, three months and one month respectively; and

(d) the number of such allottees out of the Andaman quota who have taken delivery outside the islands?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected and will be laid on the Table of the House.